

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 723 OF 2024

IN THE MATTER OF:

News Item titled “खनन माफिया ने खोखला कर दिया इंदौरा” appearing in divyahimachal.com
dated 13.05.2024

MEMO OF PARTIES (As per order dated 04.07.2024)

News Item titled “खनन माफिया ने खोखला कर दिया इंदौरा” appearing in divyahimachal.com
dated 13.05.2024

VERSUS

- 1. HIMACHAL PRADESH POLLUTION CONTROL BOARD,**
Through Its Member Secretary
Him Parivesh, Phase — III, New Shimla -171 009
Himachal Pradesh, India
Phone No: 0177-2673766
E-mail: mSPCB-hp@nic.in **(RESPONDENT NO.1)**
- 2. CENTRAL POLLUTION CONTROL BOARD,**
Through Its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Phone No: 011-43102030
E-mail: mSCB.cpcb@nic.in **(RESPONDENT NO.2)**
- 3. IRO, MOEF & CC, SHIMLA**
C.G.O. Complex, Longwood, Shimla-171001
Email: moef.ddn@gmail.com **(RESPONDENT NO.3)**
- 4. DEPUTY COMMISSIONER, KANGRA**
Deputy Commissioner Kangra at Dharamshala,
Room No. 802, Dharamshala - 176215
Phone No: 01892-222103
E-mail: dc-kan-hp@nic.in **(RESPONDENT NO.4)**